

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3173

ANSWERED ON:13.12.2011

FUNDS TO NGOs

Gandhi Shri Dilip Kumar Mansukhlal; Rama Devi Smt.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any discrimination is being meted out to Bihar and other States in providing grants/funds to various Non-Governmental Organisations (NGOs) for the promotion of sports and youth activities;

(b) if so, the details thereof and the reaction of the Government thereto, state-wise;

(c) whether some NGOs have failed to submit their utilisation certificates; and

(d) if so, the details thereof and the reasons therefor alongwith the action taken in this regard during each of the last three years and the current year NGO-wise, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI AJAY MAKEN)

(a) No, Madam.

(b) Does not arise

(c) to (d): The Government of India is implementing two schemes namely National Programme for Youth and Adolescent Development (NPYAD) and Sports and Games for Persons With Disabilities under which funds are released to various Non-Governmental Organisations (NGOs) for the promotion of sports and youth activities. A statement indicating the particulars of NGOs year wise and state wise who have not yet submitted the Utilisation Certificates (UCs) for the grants released during the last three years is in Annexure. The UCs for the grant released during the year 2011-12 have not become due. Efforts are made to ensure timely submission of Utilisation Certificates and action taken as per the extant rules to settle the accounts at the earliest.